

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.S.A. No. 187/(MAH)/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 01.03.2017

NAME OF THE PARTIES: M/s. Yara Fertilisers India Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956
and 230 to 232 of the Companies Act 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
	Adv. Tapam Deshpande		<i>Deshpande</i> 1.3.17
	Adv. Priya Patwa		
	Advocates of M/s. Cyril Amarchand Mangaldas, (Advocate for Applicant)		

ORDER

C.S.A. No. 187/230-232/NCLT/MB/MAH/2017

Application allowed, vide separate Orders.

sd/-

B. S.V. PRAKASH KUMAR
Member (Judicial)